

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

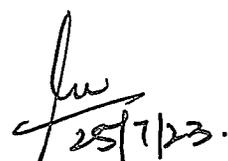
ORDER

No.: 823 of 2023/RG

Dated: 25.07.2023

In the interest of administration, Registrar Rules, High Court of J&K and Ladakh is hereby nominated as Coordinator, Mediation Centres for both the UTs of J&K and Ladakh, till further orders.

By Order

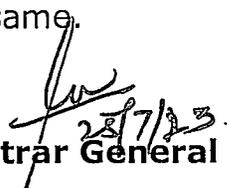

(Shahzad Azeem)
Registrar General

Dated: 25.07.2023

No: 33646-70 /RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
.....for information.
6. Registrar Rules, High Court of J&K and Ladakh.
7. Member Secretary, J&K Legal Service Authority.
8. Incharge Library, High Court. Wing Jammu/Srinagar for information and keeping the record of the same.
9. Order file.


Registrar General